

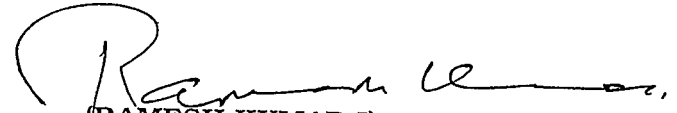
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In supersession of all earlier orders, the following Judicial Officers are hereby nominated as Officer Incharge of the branches of North-East District, Karkardooma Courts, Delhi as mentioned against their names with immediate effect:-

Ser No.	Name of Committee	Sanctioning Authority (Judicial Officers)	Name of the Judicial Officers	Designated as
1	Leave Authority (Staff)	Sanctioning Authority (Judicial Officers)	Sh. Manoj Kumar, ASJ-01/NE Ms. Mona Tardi Kerketta, ADJ-01	Officer Incharge Link Officer
2	Leave Authority (Staff)	Sanctioning Authority (Staff)	Sh. Harun Pratap, PO:MACT/NE Sh. Rupinder Singh Dhiman, MM	Officer Incharge Link Officer
3	Administration Branch, North-East District		Sh. Pawan Kumar Matto, Spl Judge (NDPS)/NE	Officer Incharge
4	Litigation Branch		Ms. Savitri, ASJ-02/NE	Officer Incharge
5	General Branch		Sh. Pulastya Pramachala, ASJ-03/NE Ms. Charu Gupta, ASJ (POCSO)/NE	Officer Incharge Link Officer
6	Deputing Sr. PA/PA/Orderly		Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE Ms. Charu Gupta, ASJ (POCSO)/NE	Officer Incharge Link Officer

Any correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

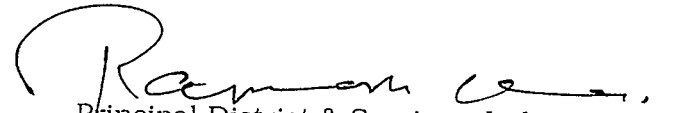

(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 5793-5803 /Powers/Judl./N-E/KKD/Delhi/2022

Dated : 28 SEP 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. All the Judicial Officers of North-East District, KKD Courts, Delhi.
5. The A.O. (Judl.) of all the Branches of North-East District, KKD Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.
8. R&I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.
9. P.S./Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

1000
2000